

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh – letter from the Principal, Central Academy for State Forest Service, Dehradun - two days online Training on "Role of Judiciary in Forest and Wildlife" scheduled to be held on 24th and 25th February, 2021 at CASFOS, Dehradun – Nomination of Judicial Officers - Reg.

Order Roc.No.27/SO/2021, dated 27.1.2021

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the two days online training for Judges/Magistrates on the theme "Role of Judiciary in Forest and Wildlife" scheduled to be held on 24.02.2021 and 25.02.2021 from 9.30 am to 5pm, at Central Academy for State Forest Service, Dehradun.

1. Smt. G.Anandi, Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District
2. Sri. G.Sreenivasa Reddy, Prl.Junior Civil Judge, Madanapalle, Chittoor District


REGISTRAR GENERAL
27/1/2021

To

The Individuals concerned.

The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.